

PUNJAB VIDHAN SABHA SECRETARIAT
NOTIFICATION

THE 12TH MARCH, 2018

No. 9-LA-2018/ 5.- The following Order by the Governor of Punjab, dated the 12th March, 2018, is published for general information --

“ਹੁਕਮ

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੋਰ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 15ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਮੰਗਲਵਾਰ, ਮਿਤੀ 20 ਮਾਰਚ, 2018 ਨੂੰ 11.00 ਵਜੇ ਪੂਰਵ ਦੁਪਹਿਰ ਇਸ ਦੇ ਚੌਥੇ ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ :
12 ਮਾਰਚ, 2018

ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੋਰ,
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

ORDER

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, V.P. SINGH BADNORE, GOVERNOR OF PUNJAB, HEREBY SUMMON THE FIFTEENTH VIDHAN SABHA OF THE STATE OF PUNJAB TO MEET FOR ITS FOURTH SESSION AT 11.00 A.M. ON TUESDAY, THE 20TH MARCH, 2018, IN THE PUNJAB VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

**DATED CHANDIGARH:
THE 12TH MARCH, 2018.**

**V.P. SINGH BADNORE,
GOVERNOR OF PUNJAB."**

**DATED CHANDIGARH:
THE 12TH MARCH, 2018.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**

No. 9-LA-2018/ 4466, dated Chandigarh, the 12th March, 2018.

Copy forwarded for information to

1. all Members of the Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies) with reference to his Department's letter No. 1/3/2017-3211E/1182621/1, dated the 12th March, 2018;
5. the Secretary to Governor, Punjab, Chandigarh;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies / Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi - 110001;
15. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, S.C.O. No. 2411-12, Sector 22-C, Chandigarh;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.

Balsie Kaur
SUPERINTENDENT,
for SECRETARY.